

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE
RAJYA SABHA**

**UNSTARRED QUESTION NO. 526.
TO BE ANSWERED ON FRIDAY, THE 29TH NOVEMBER, 2024.**

**BUDGET ALLOCATED TO HIMACHAL PRADESH UNDER
SCHEME OF THE MINISTRY**

526. Shri Harsh Mahajan:

Will the Minister of **Commerce and Industry** be pleased to state:

- (a) the details of sanctioned and allocated budget by Government to Himachal Pradesh under the scheme of the Ministry during the last two years, head-wise;
- (b) whether Himachal Pradesh has given utilization certificates after expenditure under all the schemes, if so, the details thereof and if not, the reasons therefor; and
- (c) whether the Ministry monitors the accounts of budget it provides under different heads, if so, the details thereof and if not, the reasons therefor?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY
(SHRI JITIN PRASADA)**

(a) & (b): The details of sanctioned and allocated budget (Head-Wise) to the State of Himachal Pradesh in last two Financial Years by the Government of India under the schemes of this Ministry are as follows:

- i. **Industrial Development Scheme (IDS), 2017 for Himachal Pradesh and Uttarakhand (Major Head: 2885)**- Rs. 211.37 crore was allocated against the sanctioned amount of Rs. 220 crore.
- ii. **Scheme of Budgetary Support under Goods and Services Tax Regime (Major Head: 2885)**- Rs. 65.61 crore was allocated against the sanctioned amount of Rs. 67.24 crore.
- iii. **Trade Infrastructure for Export Scheme (Major Head: 3453)**- Rs. 5.07 crore was allocated against the sanctioned amount of Rs.13.53 crore.

The Government of Himachal Pradesh has given Utilization Certificate (UC) under IDS, 2017 for the year 2023-24 for Rs. 185.49 crore against release of Rs. 211.37 crore.

(c): Yes, head wise allocation and expenditure is available under the Public Financial Management System (PFMS). Releases are made through the PFMS based on expenditure incurred.
